Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: JANTA GLASS LIMITED Date of Commencement of Liquidation: 05-02-2021; List of Stakeholders as on Date: 15-03-2025; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digitof registration number: 12267

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	3	4433126196	3	4224927869				Annexure 3
4	Unsecured financial creditors	1	707530452	1	707530452				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	34922567	3	34922567	34922567			Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	361594009	2	196063024		165530985		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		9	5537173224	9	5163443912	34922567	165530985	0	